

BENCH-II

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.No.944/2010

CA-1654/2015

CORAM: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 4th August, 2017, 10.30 A.M

Name of the Company	Ratan Kumar Shaw & Anr Versus- Rajson Financial Services Pvt.Ltd & Ors		
Under Section	397/398 O & M		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

ASHOK AGARWAL, ICA
Kuldip Mallik Adv.

for R-7
Bhaskar

04_08_2017- C.P.No.944/2010 and CA No.1654/2015 – Ratan Kumar Shaw & Anr. Vs. Rajson Financial Services Pvt. Ltd. & Ors.

ORDER

Ld. Lawyers on behalf of petitioner(s) as also respondent(s) 7 are present.

Ld. Lawyer namely Mr. Vinay Upadhyay appearing on behalf of the petitioner submitted that his senior Ms Manju Agarwal, Advocate is not available today, hence prayed for adjournment. Heard, prayer is allowed.

Fixed on 04.09.2017.

MANORAMA KUMARI
MEMBER(J)